

**Money collected through Hike in  
Railway Fares and Freight**

638. SHRI PURNA CHANDRA MALIK : Will the Minister of TRANSPORT be pleased to state :

(a) the amount of money collected through hike in railway fares and freight year-wise during 1982-83, 1983-84 and 1984-85 ; and

(b) the rise in railway fares in percentage terms during the above period ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Accounts maintained on railways do not identify the money collected separately through hike in railway fares and freight during any accounting period.

(b) The approximate percentage rise in railway fares is as under :

1982-83	:	17.5
1983-84	:	13.0
1984-85	:	7.7

**Work Charged Employees in Central Water  
Commission**

639. SHRI AJIT KUMAR SAHA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of work-charged employees in central water commission ;

(b) whether the liberalised pension rules are applicable to the temporary work-charged employees ;

(c) whether pensionary benefits are given to the families of deceased temporary work-charged employees ;

(d) whether site investigation allowance is given to these employees ;

(e) the normal working hours of work-charged employees ;

(f) whether winter and summer liveries are given to them ;

(g) whether Government have received any representation from the work-charged employees regarding their working hours, leave etc ; and

(h) if so, action taken thereon ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARA NAND) : (a) There are 2904 work-charged employees in the Central Water Commission as on 1.1.1985.

(b) The liberalised pension rules are applicable to those temporary work-charged employees who have opted for this scheme, and to those who would be retiring on or after the 31st March, 1985 and opt for it within the extended time granted.

(c) Family pension benefits are admissible to the families to those deceased-temporary work-charged employees to whom the liberalised Pension Rules are applicable.

(d) Proposal for the grant of investigation allowance to officers and staff engaged in investigation work of water resources development projects has been agreed to by the Government.

(e) The working hours of work-charged employees are from 9.30 AM to 4.30 PM with half an hour's lunch break.

(f) Uniform/overalls are supplied to those work charged employees whose duties involve damage to clothing or abnormal wear and tear of clothing or the worker has to work near moving machinery.

(g) and (h) No specific representation from work-charged employees regarding their working hours, leave, etc has been received.

**Sanctioned Posts in Railways**

640. SHRI MATILAL HANSDA : Will the Minister of TRANSPORT be pleased to state :

(a) the number of sanctioned posts permanent and temporary, on Indian Railways as on 1.4.85 ;

(b) the number of employees actually on roll as on 1.4.85 ;

(c) reasons for the vacancies, if any ; and

(d) the number of casual labourers working on Indian Railways as on 1.4.85 ?

THE MINISTER FOR TRANSPORT (SHRI BANSI LAL) : (a) to (d). Informa-